NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/34/(241/242)/CB/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

i) B. Saranya 2) E.N. Hareepriya

ORDER

Counsels representing both the parties are present. Shri K B Sriram, Chartered Accountant, M/s MRSK & Associates, appointed as the Independent Auditor filed his report. Time is adjourned for filing objections, if any, by both the parties. Put up on 05.02.2018.

-59 -(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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